

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BIOPAC INDIA CORPORATION LIMITED

1	Name of Corporate Debtor	BIOPAC INDIA CORPORATION LIMITED
2	Date of Incorporation of Corporate Debtor	02/04/1987
3	Authority under which corporate debtor is incorporated / registered	Registrar Of Companies, Ahmedabad, Dadra & Nagar Haveli
4	Corporate Identity No./Limited Liability Identification No. of Corporate Debtor	L51900DN1987PLC000441
5	Address of the registered office and principal office (if any) of Corporate Debtor	Survey No 38, Silvassa Khanvel Road, Dapada Silvassa Dadar & Nagar Haveliin396230
6	Date of closure of Insolvency Resolution Process	04.12.2020
7	Liquidation Commencement Date of Corporate Debtor	04.12.2020 (the order copy was uploaded on the NCLT website on 14.12.2020)
8	Name and registration number of the Insolvency Professional acting as Liquidator	SAAURABH JHAVERI REG. NO.: IBBI/IP-N00068/2017-2018/10146
9	Address and e-mail of the liquidator, as registered with the Board.	6th Floor, 620 Jolly Plaza , Opp. Athwagate Circle, Athwagate, Surat 395001 EMAIL ID: SJHAVERI333@GMAIL.COM
10	Address and e-mail to be used for correspondence with the liquidator	6th Floor, 620 Jolly Plaza , Opp. Athwagate Circle, Athwagate, Surat 395001 EMAIL ID: SJHAVERI333@GMAIL.COM
9	Last date for submission of claims	13.01.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal ,Ahmedabad Bench has ordered the commencement of liquidation of the **Biopac India Corporation Limited** on **04th December, 2020** (the order copy was uploaded on the NCLT website on 14.12.2020).

The stakeholders of **Biopac India Corporation Limited** are hereby called upon to submit a proof of their claims, on or before **13th January, 2021**, to the liquidator at the address mentioned against item no. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Relevant Forms **are available at:** <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



S Jhaveri

Date: 15.12.2020

Place: SURAT

SAAURABH JHAVERI

Liquidator of

BIOPAC INDIA CORPORATION LIMITED